Commercial Court (District Level) Nava Raipur (C.G.)

Statement for the Month of March, 2023

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	13	0	0	13
2	Arbitration	30	4	7	27
3	Execution	23	4	1	26
4	Misc. Cases	5	0	1	4
5	Misc. Appeal	0	0	0	0
	Total	71	8	9	70

Note: One case MJC No. 22/2019 M/s. Sharda Engineering Vs. SECR Ltd. restored on 28/03/2023 has been included in institution.

Jaidsen Garg

Commercial Court (Distr. Level)
Nava Ralpur, Abd (Fagar, Distr.-Ralpur (C.G.)

SCHEDULE Format for Statistical data for the month of 03/ 2023 (See Rule 3)

S.No.		pending (on the 1st	instituted (during the	Total cases pending in the court (on the last day of the month as per column 3)	disposed(during	days taken to
1	Judge, Commercial Court (Dist. Level) Nava Raipur(C.G.)	71	8	70	9	101

Jaideep Garg

Judge Commercial Court (Distt. Level)

The Nava Ralpur, Ard Negar, Distt. Relpur (C.G.)

[See Rule 3(2)]

Form 1

List of cases e-filed during the month March, 2023

1					9			and the second	,	i
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-Mail. Id	Date of Registration	Date of e-filing	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	
. 1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	_	<u>.</u>	-	-	_		And the same of th

Jaideep Garg
Judge
Commercial Court (Diatr. Level)
Mr. Nava Raipur, Atch Nagar, Diett. Raipur (C.G.)

[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month March, 2023

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Execution of Arbitral Award/9/2023	Union of India-SEC Railways Vs M/s. Orissa Concrete and Allied Industries Limited	Mr. Rakesh Shukla, Mr. Vansh Kumar Janghel	13.03.2023	06/03/23
2	· · · · · · · · · · · · · · · · · · ·	_**_	Arbitration MJC/9/2023	M/s. Avexa Corporation Pvt. Ltd Vs Union of India and other	Mr. Abhishek Vinod Deshmukh	13.03.2023	05/03/23
3	_**,	_"-	Execution of Arbitral Award/10/2023	M/s. Girdhar Gopal Rice Products Vs M/s. Giriraj Solvent Ext. Private Limited	Mr. Akshay Sail, Mr. Yash Arora	15.03.2023	02/03/23
4	. ~.	-"-	Execution of Arbitral Award/11/2023	HES Water Engineer India Private Limited Vs The collector, Narayanpur	Mr. Shreyansh Mehta	17.03.2023	03/03/23
5	_**_	-**-	Arbitration MJC/10/2023	M/s Himalaya Communications Pvt. Ltd. Vs Principal Chief Material Manager	Mr. Sachet Makhija	27.03.2023	10/08/22
6		_"-	Arbitration MJC/11/2023	M/s. YSC-RSY JV Vs Union of India and Others	Mr. Abhishek Vinod Deshmukh	29.03.2023	12/03/23
7	- ** <u>-</u>	-"-	Execution of Arbitral Award/12/2023	M/s R.K. Automotive Vs M/s. Seirra Infraventure Private Limited	Mr. Yash Arora	29.03.2023	22/03/23

Jaideep Garg
Judge
Commercial Coun (Distr. Level)
MCNava Raipur, Arch Hagar, Dietr.-Raiper (C.G.)

Page 1

[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month March, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate (6)	Date of Registration	Date of Electronic Service of Process (8)
(1)	(2)	(9)		(9)			
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Nil	-	-	-	-

Jaideep Garg
Judge
Commercial Court (Distr. Level)
W Nava Ralpur, Atal Nager, Distr.-Raipur (C.G.)

[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month March, 2023

	· · · · · · · ·	· · · · · · · · · · · · · · · · · · ·			isa damig and me		_
!	Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated
-	(1)	(2)	(3)	(4)	(5)	(6)	(7)
	1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Level)	<u>-</u>	-NIL-	-

Jaideep Garg
Judge
Commercial Court (Distr. Lovel)
Mr. Nava Ralpur, Attal Nagar, Distr. Ralpur (C.G.)

Form 5 List of cases in which Case Management Hearing was held during the month March, 2023

Sr. No.	Court	District		Petitioner Name Vs. Respondent Name		Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Suit Class B/4/2021	M/s Rajendra Kumar Poddar Vs	Shri Rishabh Garg, Shri Vividh shah, Mr. Vaibhav Shukla	26-03-2021	31.03.2023

Jaideep Garg
Judge
Commercial Court (Distr. Level)
Mava Ralpur, Atal Magar, Distr. Ralpur (C.G.)

Form 6

Form 6

Sr. A	o. Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Arbitration MJC/1/2023		Mr. Shaurya Abhinandan Thakur	03-01-2023	•	03-03-2023	03-03-2023	Contested	_	-	U/s 09 Arbi. & Conc. Act 1996
2	- ** •		Arbitration MJC/33/2022	M/s Abbinav Constructions and others Vs M/s. Mercedes Benz Financial Services India Pvt. Ltd.	Mr. Shishir Dixit	23-12-2022	- 11 - 11 - 11 - 11 - 11 - 11 - 11 - 1	15-03-2023	15-03-2023	Contested		_	U/s 09 Arbi. & Conc. Act 1996
3	-**-	· ·	Arbitration MJC/34/2022	M/s Abhinav Constructions and others Vs M/s Mercedes Benz Financial Services India Pvt. Ltd.	Mr. Shíshir Dixit	23-12-2022		15-03-2023	15-03-2023	Contested	-	-	U/s 09 Arbi. & Conc. Act 1996
4	-"-	_".	Arbitration MJC/35/2022	M/s Abhinav Constructions and others Vs M/s Mercedes Benz Financial Services India Pvt. Ltd.	Mr, Shishir Dixit	 23-12-2022 	-	15-03-2023	15-03-2023	Contested	-	-	U/s 09 Arbi. & Conc. Act 1996
5	: 	.".	Arbitration MJC/36/2022	M/s Abhinav Constructions and others Vs M/s Mercedes Benz Financial Services India Pvt. Ltd.	Mr. Shishir Dixit	23-12-2022	-	15-03-2023	15-03-2023	Contested	-	-	U/s 09 Arbi. & Conc. Act 1996
6	_ _	, , ^N ,	Arbitration MJC/37/2022	M/s Abhinav Constructions and others Vs M/s Mercedes Benz Financial Services India Pvt. Ltd.	Mr, Shishir Dixit	23-12-2022	-	15-03-2023	15-03-2023	Contested	-	-	U/s 09 Arbi. & Conc. Act 1996
7	**************************************	. -"-	Arbitration	M/s Abbinav Constructions and others Vs M/s Mercedes Benz. Financial Services India Pvt. Ltd.	Mr. Shishir Dixit	23-12-2022	-	15-03-2023	15-03-2023	Contested	-	-	U/s 09 Arbi. & Conc. Act 1996
8		, H ,	Award/10/201	M/s ISC Projects Limited Vs SKS Power Gereration Limited	Mr. Shishir Dixit	07-05-2019	-	24-03-2023	24-03-2023	Contested	-	-	U/s 36 Arbi. & Conc. Act 1998
9	-"-	. 41 -	Misc.Judicial	M/s Sharda Engineering Contractors Vs South East Central Railways	Mr. Prabal Mehrotra	13-01-2023	-	28-03-2023	28-03-2023	Contested	-		U/o IX R 09 r/w u/s 151 CPC996

Jaideap Garg
Judge
Commercial Court (Distr. Level)

157. Nava Ralpur, Atch Nogar, Distr.-Raipur (CG)

Mediation Data on Monthly Basis

"Form 6 (i): Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month March, 2023

:	ist of cases rece Name of Mediation Centre	Total number of applications	Total number of application received during the month	Total number of	Total number of	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
. 1	: - -	-NIL-	-	<u>-</u>	-	-

Jaideep Garg

Commercial Court (Distr. Level)

107. Nava Ralpur, Att. Nagar, Distr. Raipur (C.G.

Mediation Data on Quarterly Ba

"Form 6 (i): Mediation Data on Quarterly Basis

[See rule 10(2)]

Sr. No.	Name of the Authority	No. of application received by Authority	Nature of Ap	oplicant party	Nature of O	pposite party	No.	No. of applications slab- wise as per Schedule-II		No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	1	No. of application where parties reached a settlement as per Rule 7(1)(vii)		
			Individual	Corporate	Individual	Corporate	1	11	111	IV	٧				
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(8)		_	(9)	(10)	(11)	(12)
1	-	-NIL-	-	-		-	-	-	-		-	-	-	-	-

Jaideep Garg
Judge
Commercial Coun (Dist. Level)
Maya Ralpur, Atc. Hogar, Dist. - (c.G.)
O4 (4/23)

Form 7

Form 7
Summary of Commercial Court during the month March, 2023

Sr. No.	Court	-District	Total number of cases pending of the lst day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	71	8	9	70

Jaideep Garg

Commercial Court (Distt. Level)

Nava Raipur, Atzi Rogar, Distt-Raiper (C.G.